

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/945/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 2<sup>nd</sup> February, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB) –VIG/01/2023/ Dated the 31<sup>st</sup> January, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **four days of casual leave on 31.01.2023, 02.02.2023, 03.02.2023 and 04.02.2023 with station leave permission from the morning of 31.01.2023 to the morning of 06.02.2023.** A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/946-947/A, dated , 02-02-2023**

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia,  
Arunachal Pradesh.

✓2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**